

**National Company Law Appellate Tribunal, New Delhi**

**Principal Bench**

**Company Appeal (AT) (Ins) No. 707 of 2020**

**IN THE MATTER OF:**

**Solenis Chemicals (India) Pvt. Ltd.**

**...Appellant**

**Vs.**

**Arjun Pulp and Paper India Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant: Mr. Kamal Ahuja, Advocate.**

**For Respondent: Ms. Abhilasha Shrawat, Advocate.**

**ORDER**

**(Through Virtual Mode)**

**12.02.2021:** Heard the Learned Counsel for the Appellant.

Learned Counsel Ms. Abhilasha Shrawat appears on behalf of the Respondent and makes submissions that his Senior Counsel is in personal difficulty.

List the Case on **22<sup>nd</sup> February, 2021**. On that day Respondent will make his submissions.

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Ms. Shreesha Merla]  
Member (Technical)**

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